

Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 01-07-2021 To 01-07-2021 For (All) Maincase & (All)

Pending : 5 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRR/111/2021	01-07-2021	PRADIP KUMAR CHAKRABORTY VS THE STATE OF WEST BENGAL AND ANR	SUMAN SEHANABIS (MANDAL)
2	CRR/112/2021	01-07-2021	NARESH SIDHYA AND ANR VS THE STATE OF WEST BENGAL AND ANR	JAYDEEP KANTA BHOWMIK
3	CRM/703/2021	01-07-2021	BAKUL MD. VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHWOMIK
4	WPA/1091/2021	01-07-2021	SUSHILA BARMAN VS THE STATE OF WEST BENGAL AND ORS	SUBHASISH MISRA
5	WPA/1092/2021	01-07-2021	SMT MAMATA SARKAR(BHADURI) AND ANR VS Union of India AND ORS	TANMOY KAR

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